

**SHRI JYOTIRMOY BOSU:** I have the same objections here also.

**MR. SPEAKER:** You please note down his objection.

**EMPLOYEES' PROVIDENT FUNDS (AMDT.) SCHEME, 1979 AND NOTIFICATIONS UNDER COAL MINES P. F. AND MISCELLANEOUS PROVISIONS ACT, 1948**

**THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (DR. RAM KRIPAL SINHA):** I beg to lay on the Table—

- (1) A copy of the Employees' Provident Funds (Amendment) Scheme, 1979 (Hindi and English versions) published in Notification No. G.S.R. 462 in Gazette of India dated the 24th March, 1979, under sub-section (2) of section 7 of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952.

[Placed in Library. See No. LT-4204/79].

- (2) A copy each of the following Notifications (Hindi and English versions) under section 7A of the Coal Mines Provident Fund and Miscellaneous Provisions Act, 1948:—

(i) The Coal Mines Provident Fund (Amendment) Scheme, 1979, published in Notification No. G.S.R. 463 in Gazette of India dated the 24th March, 1979.

(ii) The Andhra Pradesh Coal Mines Provident Fund (Amendment) Scheme 1979, published in Notification No. G.S.R. 464 in Gazette of India dated the 24th March, 1979.

(iii) The Rajasthan Coal Mines Provident Fund (Amend-

ment) Scheme, 1979, published in Notification No. G.S.R. 465 in Gazette of India dated the 24th March, 1979.

[Placed in Library. See No. LT-4205/79].

**SHRI JYOTIRMOY BOSU:** I tried my level best to trace the Gazettes mentioned in item (1) and (2) (i), (ii) and (iii) in my office but I could not lay my hands. Mine is a well-organised office. But I could not see any of these Gazettes.

**MR. SPEAKER:** You have not given notice.

**SHRI JYOTIRMOY BOSU:** How do you expect us to function? We do not know what is in the Gazette and you want us to rely on the Gazette.

**MR. SPEAKER:** Mr. Bosu, is it not available in the Library?

**SHRI JYOTIRMOY BOSU:** I am on the Mailing List and I get the Gazette direct from the Government of India Press. These Gazettes have not come. I am telling you, Sir.

**MR. SPEAKER:** Whether it is placed in the Library or not—I will check up.

**NOTIFICATIONS RE. FLOOR COVERINGS MANUFACTURED WITH MANUAL AID ETC. AND RE. SMALL SCALE INDUSTRIES**

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH):** I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) issued under the Central Excise Rules, 1944:—

- (1) G.S.R. 256(E) published in Gazette of India dated the 21st March, 1979 together with an explanatory memorandum regarding exemption to floor coverings manu-